

Co-accused detail given on separate sheet

Filing No. 8417/2020 (B.A.)

Binod Mahli
Versus
State of Jharkhand

Name of Advocate

Mr. Gautam Kumar Singh

Defects:

- (i) P.S. no. stated at sub-para 4 may be verified/corrected.
- (ii) Details of impugned order is missing in Paras.